

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 2

IA No. 2029/ND/2020 in (IB)-100/ND/2019

IN THE MATTER OF:

Deepali Designs and Exhibits Pvt. Ltd. ... Applicant/Petitioner
Pico Event Marketing (India)

Vs.

Gillis Lockwood Heller ... Respondent

Order under Section 9 of IBC.

Order delivered on 17.09.2020

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the RP : Mr. Gaurav Katiyar, RP
Ms. Aditi Verma, Adv.,
Mr. Priyamvada Mishra, Adv.

ORDER

Order reserved.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)

